



PUBLISHED BY AUTHORITY

No. 15

CUTTACK, FRIDAY, NOVEMBER 16, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VIII Sale Notices of the Forest Department

TENDER NOTICE

Sealed tenders are invited for sale of the following coupe and other lease of Udayagiri Division for the year 1945-46.

Serial No.	Divisional lot No.	Locality and Range.	Name and description of produce.	Period of lease.	Remarks.
1	12	Ranipathar Selection Coupe No. 4 in Phulbani Range.	850 Sal, etc., trees	Up to 31st December 1946.	For particulars see the Statement below.
2	17	G. Udayagiri Range.	Tamarind fruits	Up to 31st August 1946.	

Statement showing the details of trees marked in Selection Coupe No. 4.

Species.	Number and description of marked trees in diameter class												Remarks
	12" to under 16"		16" to under 20"		20" to under 24"		24" to under 28"		28" and over		Total		
	N.	D.	N.	D.	N.	D.	N.	D.	N.	D.	N.	D.	
Sal ..	1	1	442	43	117	5	38	2	22	..	630	51	The nearest Ghat in the Mahanadi river is Harabhanga in Boud State which lies within 17 miles from Rani-pathar.
Piasal	59	3	20	3	4	78	6	
Sissu	1	1	..	
Mundumundi	5	1	6	..	4	..	2	..	17	1	
Bandhan ..	2	1	1	3	6	1	
Sahajo	8	1	5	3	1	1	..	1	14	6	
Mohulo ..	1	..	12	5	6	..	4	..	1	3	24	8	
Dhow	5	3	1	2	4	10	5	
Jam	1	..	1	2	..	
Miscellaneous	2	..	1	1	1	..	1	1	5	2	
Total ..	4	2	529	58	157	14	59	3	26	5	775	80	

(1) Tenders should be addressed to the undersigned by name (D. N. Choudhury, Esqr., District Forest Officer) and superscribed at the top left hand corner as "Tender for sale of coupe".

(2) Each tender must be accompanied with an earnest money deposit of Rs. 100 in a Treasury receipted chalan. Such chalans from the unsuccessful tenderers will be refunded to them while those of the successful tenderers will be adjusted towards the part of the first instalment of the coupes concerned due from them.

(3) Tenders should reach the District Forest Officer, Udayagiri Division, on or before 12 noon of the 15th December 1945 and will be opened by the District Forest Officer in his office at Phulbani at 2 p. m. on the same day.

(4) The successful tenderer shall within 10 days of intimation of acceptance of his tender, deposit in the Post Office Savings Bank 10 to 25 per cent of the tendered amount as security, as may be fixed by the District Forest Officer at his discretion, for the due fulfilment of the contract, execute the necessary agreement and pay the first instalment. Failure to comply with these conditions will entail in the cancellation of the contract and forfeiture of the earnest money deposit referred to in para. 2 above.

(5) The successful tenderer shall be bound by the Forest Contract Rules and those mentioned in the form of agreement and the Madras or Indian Forest Act as the case may be in force and also Part II of the Sale Notice dated the 16th August 1945. He should also abide by the general condition of sale in Part III including all local rules applicable to the sale now in force and may come into force hereafter.

(6) All produce remaining unremoved from the leased area after the close of the period of contract will be forfeited to Government and the contractor will have no claim to such produce.

(7) The District Forest Officer, Udayagiri Division, reserves right to accept or refuse the highest or any tender without assigning any reason thereof.

PHULBANI

The 9th November 1945

D. N. CHOUDHURY

District Forest Officer, Udayagiri Division